

Master Circular

Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)

(Appendix - II)

Monthly statement showing the daily position of maintenance of liquid assets under Section 24 of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies) during the month of _____

[Applicable to all Primary (Urban) Co-operative Banks (Scheduled and Non-Scheduled)]

[Vide paragraph 5.7]

Name of the Bank:

(Rupees rounded off to the nearest thousand)

	Date	Amount of Liquid Assets		Deficit	Surplus	Remarks
		Required to be maintained	Actually maintained			
1	2	3	4	5	6	7
1						
2						
3						
4						
5						
6						
7						
8						
9						
10						
11						
12						
13						
14						
15						
16						
17						
18						
19						
20						
21						
22						
23						
24						
25						

	Date	Amount of Liquid Assets		Deficit	Surplus	Remarks
		Required to be maintained	Actually maintained			
26						
27						
28						
29						
30						
31						

Signature of CEO _____
Name _____
Designation _____

NB: Where there is a public holiday under Negotiable Instruments Act, 1881 (26 of 1881), figures in respect of such day should relate to the preceding working day.